

**GOVERNMENT OF ODISHA**  
**Excise Department**  
\*\*\*

No - 3578

Bhubaneswar, Dated the 17.05.2023

EXC-POL-POL-0006-2021


**NOTIFICATION**

In exercise of the powers conferred by sub-section (1) of section 87 of the Odisha Excise Act, 2008 (Odisha Act 10 of 2013), the State Government with the concurrence of Chief Justice of Odisha High Court do hereby constitute the following 11 (eleven) numbers of different Courts for the areas specified in column (3) of schedule below which shall be presided by the Officer mentioned against each in Column (2) thereof for the purpose of this Act.

**SCHEDULE**

<b>SL. NO</b>	<b>NAME OF THE COURT</b>	<b>Areas/ Revenue District</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
(1)	1 <sup>st</sup> Addl. District & Sessions Judge, Sambalpur	Sambalpur
(2)	Addl. District & Sessions Judge, Paralakhemundi	Gajapati
(3)	Addl. District & Sessions Judge, Dhenkanal	Dhenkanal
(4)	Addl. District & Sessions Judge, Phulbani	Kandhamal
(5)	Addl. District & Sessions Judge, Jagatsinghpur	Jagatsinghpur
(6)	1 <sup>st</sup> Addl. District & Sessions Judge, Balasore	Balasore
(7)	Addl. District & Sessions Judge, Bhawanipatna	Kalahandi
(8)	Addl. District & Sessions Judge, Jajpur	Jajpur
(9)	1 <sup>st</sup> Addl. District & Sessions Judge, Berhampur	Ganjam
(10)	Senior Civil Judge-cum-Asst. Sessions Judge, Bolangir	Bolangir
(11)	Senior Civil Judge-cum-Asst. Sessions Judge, Bargarh	Bargarh

By the order of Governor,

  
Principal Secretary to Government

**Memo No.** 3579 /Ex., dtd. 17.05.2023

Copy forwarded to the Registrar General, High Court of Orissa, Cuttack/Excise Commissioner, Odisha, Cuttack/ Secretary, Lokayukta, Odisha, Bhubaneswar/ Director, Public Prosecution/ All Departments/ All RDCs/ D.G. & I.G. of Police, Odisha Cuttack/ All Collectors/ All District Magistrates/ All Superintendents of Police/ All Superintendent of Excise for information and necessary action.

*exh*  
17/05/23

Additional Secretary to Government

**Memo No.** 3580 /Ex., dtd. 17.05.2023

Copy forwarded to the P.S to Hon'ble Chief Minister, Odisha / P.S to Hon'ble Minister, Excise/ P.S to DC-cum-ACS, Planning & Convergence Department/ OSD to Principal Secretary to Government, Excise Department/ All Officers of Excise Department for information.

*exh*  
17/05/23

Additional Secretary to Government

**Memo No.** 3581 /Ex., dtd. 17.05.2023

Copy forwarded to Head, State Portal, IT Centre, Lok Seva Bhawan Building, Bhubaneswar for information and necessary action.

It is further requested to upload the above notification in the Excise Department website for general information of Public.

*exh*  
17/05/23

Additional Secretary to Government

**Memo No.** 3582 /Ex., dtd. 17.05.2023

Copy (along with soft copy) forwarded to the Officer in-charge, Gazette Cell, Lok Seva Bhawan, Bhubaneswar for publication of the statutory order in the extra-ordinary issue of the Odisha Gazette immediately.

He is requested to supply 50 copies of the publication for distribution.

*exh*  
17/05/23

Additional Secretary to Government